

Detailed Appropriation Accounts and Part II — Detailed Appropriation Accounts (Annexure-G) for the year 2022-23;

[Placed in Library. For (ii) and (iii) See No. L. T. 673/18/24]

- II. (i) Report of the Comptroller and Auditor General of India for the year ended March 2022 — Union Government (Civil) - Subject Specific Compliance Audit Central Autonomous Bodies — Report No. 3 of 2024;

[Placed in Library. See No. L. T. 674/18/24]

- (ii) Report of the Comptroller and Auditor General of India for the year ended March 2022 on Management of Health Services in Indian Railways and Management of Parcel Services in Indian Railways — Union Government (Railways) — (Compliance Audit) — Report No. 5 of 2024.

[Placed in Library. See No. L. T. 675/18/24]

MR. CHAIRMAN: Shrimati Nimuben Jayantibhai Bambhaniya.

Report (2023) of the Comptroller and Auditor General of India

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया): महोदय, मैं नियंत्रक और महालेखापरीक्षक (कर्तव्य, शक्तियां तथा सेवा की शर्तें) अधिनियम, 1971 की धारा 19क के खंड (2) के अधीन "भारतीय खाद्य निगम द्वारा खाद्यान्नों का भंडारण प्रबंधन और संचालन" के संबंध में भारत के नियंत्रक और महालेखापरीक्षक के प्रतिवेदन-संघ सरकार-उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय का 2023 का प्रतिवेदन संख्या 20 - (निष्पादन लेखापरीक्षा) की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ।

[Placed in Library. See No. L. T. 676/18/24]

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I present the Seventy Eighth Report (in English and Hindi) of the Committee on Government Assurances.
